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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 700/2019 & CRL.M.As.2867-68/2019

VIJAY KUMAR KHURANA Petitioner

Through: Mr. Sermon Rawat & Mr.

Parikshit Goyal, Advocates

..... Respondent

versus

SHUBHAM JAIN

Through: Mr. Prabhat Kaushik, Advocate

ORDER 25.02.2019

The Hon'ble Judge is not holding the Court today.

Renotify on 29.3.2019.

BY ORDER

(COURT MASTER)

FEBRUARY 25, 2019 tp